

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 107(ND)/14

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.05.2019

NAME OF THE COMPANY: Mr. Navin Aggarwal V/s. M/s. SRG Polypet Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

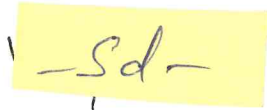
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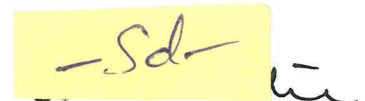
	For the Petitioner (s):	Mr. Naveen Dahiya and Mr. Mansumyer Singh, Advocates		
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	For the Respondent(s):	Mr. Sadre Alam, Advocate Mr. Dhananjay Mehlawat, Advocate for R-13		
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ORDER

Ld. Counsel for the Respondent prays for an adjournment on grounds that the arguing counsel is not available. At his request, adjourned to 2nd September, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)